

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3273
TO BE ANSWERED ON 08.08.2025**

HEALTHCARE FACILITIES IN PRISONS

**3273. SHRI TANUJ PUNIA:
SHRI BALWANT BASWANT WANKHADE:
ADV DEAN KURIAKOSE:
SHRI BENNY BEHANAN:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number and types of healthcare professionals employed in prisons and mental health professionals providing treatment along with care in prisons, prison-wise and State/UT-wise;
- (b) the number of vacancies for health professionals and the details of the nature of mental health care services available in prisons, prison-wise and State/UT-wise;
- (c) the details of the measures being taken by the Government to fill the vacancies for health professionals in prisons across the country; and
- (d) the details of the sexual and reproductive health services available for female prisoners in the country, State/UT-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) & (b): As per information provided by NCRB, Specific information is not maintained by the Bureau. However, as per the latest published data, State/UT-wise sanctioned and Actual Strength of Medical Officer/ Staff as on 31st December, 2022 is at Annexure-I and State/UT-wise sanctioned and Actual Strength of Psychologist/ Psychiatrist as on 31st December, 2022 is at Annexure-II.

(c) & (d): As per information provided by Ministry of Home Affairs (MHA), 'Prisons'/persons detained therein' is a "State-List" subject under entry 4 of List II of the Seventh Schedule to the Constitution of India Administration and management of prisons and prisoners, including the responsibility to fill up the vacant post of health professionals and providing health services to prison inmates, is the responsibility of respective State Governments, who are competent to take necessary action in their jurisdictions.

Annexure-I

State/UT wise Sanctioned and Actual Strength of Medical Officers/Staff as on 31 st December, 2022											
Sl. No.	State/UT	Resident Medical Officer / Medical Officer		Pharmacist		Lab Technician / Lab Attendant		Others		Total (Medical Staff)	
		Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	22	21	11	10	3	1	24	15	60	47
2	ARUNACHAL PRADESH	2	2	4	3	0	0	4	4	10	9
3	ASSAM	31	8	29	21	6	4	8	7	74	40
4	BIHAR	232	134	110	65	16	0	141	87	499	286
5	CHHATTISGARH	46	19	55	33	6	2	9	1	116	55
6	GOA	6	1	0	0	0	0	7	1	13	2
7	GUJARAT	33	28	26	16	6	4	40	27	105	75
8	HARYANA	36	19	28	16	5	4	30	10	99	49
9	HIMACHAL PRADESH	4	3	19	6	0	0	0	0	23	9
10	JHARKHAND	49	12	17	11	3	2	128	62	197	87
11	KARNATAKA	27	7	17	10	7	5	29	7	80	29
12	KERALA	12	10	13	11	5	3	21	14	51	38
13	MADHYA PRADESH	58	40	59	49	5	3	69	31	191	123
14	MAHARASHTRA	44	34	47	31	9	5	0	0	100	70
15	MANIPUR	9	8	6	5	0	0	25	16	40	29
16	MEGHALAYA	5	5	5	5	0	0	10	9	20	19
17	MIZORAM	3	2	4	1	0	1	5	9	12	13
18	NAGALAND	0	0	5	4	0	0	0	0	5	4
19	ODISHA	94	35	90	57	0	0	6	1	190	93
20	PUNJAB	42	34	48	36	3	0	6	2	99	72
21	RAJASTHAN	39	33	0	0	8	6	110	90	157	129
22	SIKKIM	2	1	2	1	0	0	3	3	7	5
23	TAMIL NADU	43	32	21	17	0	0	65	64	129	113
24	TELANGANA	23	12	15	5	4	0	23	10	65	27
25	TRIPURA	3	3	9	4	0	0	16	13	28	20

26	UTTAR PRADESH	158	103	156	60	35	14	79	19	428	196
27	UTTARAKHAND	10	1	19	10	2	1	9	3	40	15
28	WEST BENGAL	102	27	92	39	0	0	15	7	209	73
	TOTAL (STATES)	1135	634	907	526	123	55	882	512	3047	1727
29	A & N ISLANDS	1	1	1	1	1	1	3	3	6	6
30	CHANDIGARH	2	2	5	4	0	0	0	0	7	6
31	DNH & DAMAN DIU	0	0	0	0	0	0	0	0	0	0
32	DELHI	130	90	38	27	13	11	210	193	391	321
33	JAMMU & KASHMIR	20	12	28	19	10	10	52	21	110	62
34	LADAKH	1	0	2	0	1	0	3	1	7	1
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	1	1	0	0	0	0	1	1	2	2
	TOTAL (UTs)	155	106	74	51	25	22	269	219	523	398
	TOTAL (ALL-INDIA)	1290	740	981	577	148	77	1151	731	3570	2125

Annexure-II

State/UT wise Sanctioned and Actual Strength of Phychologist/Psychiatrist as on 31st December, 2022			
Sl. No.	State/UT	Phychologist / Psychiatrist	
		Sanctioned	Actual
(1)	(2)	(3)	(4)
1	ANDHRA PRADESH	0	0
2	ARUNACHAL PRADESH	0	0
3	ASSAM	2	0
4	BIHAR	0	0
5	CHHATTISGARH	0	0
6	GOA	0	0
7	GUJARAT	2	2
8	HARYANA	2	0
9	HIMACHAL PRADESH	0	0
10	JHARKHAND	0	0
11	KARNATAKA	8	4
12	KERALA	0	0
13	MADHYA PRADESH	0	0
14	MAHARASHTRA	8	2
15	MANIPUR	0	0
16	MEGHALAYA	0	0
17	MIZORAM	0	0
18	NAGALAND	0	0
19	ODISHA	0	0
20	PUNJAB	4	0
21	RAJASTHAN	0	0
22	SIKKIM	0	0
23	TAMIL NADU	15	10
24	TELANGANA	1	1
25	TRIPURA	0	0
26	UTTAR PRADESH	0	0
27	UTTARAKHAND	0	0
28	WEST BENGAL	16	2
	TOTAL (STATES)	58	21
29	A & N ISLANDS	0	0
30	CHANDIGARH	1	0
31	DNH & DAMAN DIU	0	0
32	DELHI	10	4
33	JAMMU & KASHMIR	0	0
34	LADAKH	0	0
35	LAKSHADWEEP	0	0
36	PUDUCHERRY	0	0
	TOTAL (UTs)	11	4
	TOTAL (ALL-INDIA)	69	25